

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 10th April, 1980.

NOTIFICATION
INCOME TAX

No. 3235 (F.No. 203/27/80-ITA-II/): In continuation of this Department's notification No. 2316 (F.No. 203/46/78-ITA-II) dated 26.5.1978, it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with rule 6(ii) of the Income-tax Rules, 1961 under the category of "Scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the Institution will maintain a separate account of the sums received by it for scientific research in the field of medical research
- ii) That the Institution will furnish annual returns of its scientific research activities to the Council for each year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Institution will furnish an annual audited statement of accounts to the Council for each year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

Scientific Research Association
Medical Research Foundation,
Madras.

The notification is effective for a period of 3 years from 18.5.1980 to 17th May:19 3

Sd/-

(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies)
2. Director of Inspection (I.T. & Audit) / Investigation / R.S. & P New Delhi.
3. Dte of CEMS (I.T), 1st Floor, Aiyun-e-Ghalib, Mata Sundari Lane, New Delhi.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), Post Box No. 4508, New Delhi-110 016 with reference to their letter No. 18/60/77-A dmn II dated 11.3.1980.
5. The Hony. Secy., Medical Research Foundation 18, College Road, Madras 600006, with refer to his letter dated 20.1.80.
6. Controller & Auditor General of India, (250 copies)
7. Bulletin Section of the D.I. (R.S. & P), New Delhi.

Sd/-

(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA

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